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Title: Need to provide employment to the educated youth belonging to the families of land oustees and displaced persons in the Indian Oil Corporation Limited including Poly-propylene unit in Paradip, Odisha.

DR. KULMANI SAMAL (JAGATSINGHPUR) : I would like to draw the attention of Hon'ble Minister of Petroleum and Natural Gas regarding commissioning of some of the units of IOCL at Paradip, Odisha on 22 November, 2015. During the process of its commissioning, I feel the concerned Ministry as well as IOCL should have shown a little bit of courtesy to invite the local Member of Parliament as well as the Member of Legislative Assembly of the region where it has been established. As the representatives of the people, we are also concerned as MP and MLA for well being of the IOCL and the people of the region.

While laying up of the foundation stone of the Poly-Propylene (PP) Unit in the Indian Oil Corporation (IOC) Refinery Project at Paradip, Odisha, I had drawn the attention of the Minister through this procedure on 25 November, 2014 towards employment of local people who lost their residential and agricultural land because of the IOCL project. I had enquired about how many people of the locality got employed in the original project of IOCL. The Ministry provided the data regarding the number of land oustees employed under the contractors in various sectors of the project and was silent on the query as to how many people are employed in the original project. It is a matter of concern that the people employed under contractors would be rendered jobless once the construction work assigned to the contractors is over. So, it is necessary to absorb the local people permanently in the set up. It is also known that the educated youth from amongst the land oustees and displaced families are not meeting the eligible criteria, especially the technical education, required for the purpose. In this regard, a suggestion was made that the IOCL authority should take initiative for providing training to the educated youth of the region, especially of land oustees and displaced families having engineering degree/diploma/ITI certificate and other educational qualifications by which they could be employed in original project of IOCL as skilled and semi-skilled workers.

Hence, I urge upon the Minister of Petroleum and Natural Gas again to look into the matter seriously and evolve a special mechanism to provide training to the educated youth of the region so that they could be employed in skilled and semi skilled category in IOCL including poly-propylene unit to be commissioned shortly in Paradip, Odisha.